

DIVISION BENCH

S-2

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/99(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

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| IN THE MATTER OF | INDIAN BANK VS MR GOBARDHAN MONDAL PERSONAL GUARANTOR OF M/S BASUNDHARA GREEN POWER LIMITED (NOW KNOWN AS BHRAMRI DEVI KRISHI UDYOG LIMITED) |
| UNDER SECTION | SECTION 95(1) |

Appearances (via video conferencing/physically)

Mr.Santosh Kr. Ray, Adv.] for the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

ORDER

1. Ld.Counsel for the Financial Creditor present.
2. Affidavit of the service of this petition upon the Corporate Debtor and Personal Guarantor has been filed.
3. Post the matter on **24/06/2024**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ